No. 7442

## Setting up helpdesk to familiarize MPs of New MPLADS and fund flow system through webapplication in Committee Room 'E', PHA

**Committee on MPLADS** 

Hon'ble Members are informed that Ministry of Statistics and Programme Implementation has set up helpdesk to familiarize MPs of New MPLADS Scheme and fund flow system through web-application and for resolving queries instantly in Committee Room "E" (Near VIP Gate, Parliament House Annexe) during the 13<sup>th</sup> Session of 17<sup>th</sup> Lok Sabha from 18<sup>th</sup> to 23<sup>rd</sup>, September, 2023 (10.00 AM to 0530 PM). Hon'ble Members may kindly visit and sort out queries, if any, in regard to New MPLAD Scheme and fund flow system.

Kind cooperation of Hon"ble Members is solicited.

No. 7443 Editorial Branch

## **Correction of Speeches by Members**

In the wake of COVID-19 pandemic, and also to achieve the objective of paperless Parliament, Hon. Members were earlier requested to access their speeches from Lok Sabha Website <a href="https://sansad.in/ls">https://sansad.in/ls</a> \( \) , Business" \( \to \) , Debates" \( \to \) , Uncorrected Debates" of a particular day and print them for confirmation and correction of inaccuracies, if any, which might have occurred in the process of reporting. Hon. Members were also requested to make legible corrections in ink, if any, and then send duly signed scanned copy of the same to the Editorial Branch by email at: <a href="mailto:editorial.ls@sansad.nic.in">editorial.ls@sansad.nic.in</a> This practice of receiving correction in speeches by Member will continue, however, hard copies of such corrections will also be accepted in the Editorial Branch. Hence, Hon. Members including Hon. Ministers are requested to send duly signed and corrected transcript of their speeches to Editorial Branch, Room No. 510, Parliament House Annexe, New Delhi.

As per rules, the following may please be kept in view that <u>only</u> minor corrections, namely, those in respect of grammatical errors, misreporting of quotations, figures, names etc. are permissible. Improvement of literary form or altering substance by additions, copious substitution or deletions are <u>not</u> admissible. Hon. Members including Hon. Ministers are, therefore, requested to make only the said permissible corrections to ensure their correct incorporation in the final edited version of Debates. Please ensure that the proposed corrections are legible.

Kind co-operation of the Hon'ble Members is solicited.

No. 7444 Editorial Branch

## Permission for Reproduction of Material from Lok Sabha Debates

Kind attention of Hon. Members is invited to Rule 379 of the Rules of Procedure and Conduct of Business in Lok Sabha which, *inter alia*, states that full report of the proceedings of the House would be published under the directions of the Speaker. Similarly, Rule 382 (1) provides that the Speaker may